

आयकर अपीलीय अधिकरण “जी” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“G” BENCH, MUMBAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON'BLE SHRI MAHAVIR SINGH, VP AND
HON'BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.2578/Mum/2019
(निर्धारण वर्ष / Assessment Year: 2008-09)

M/s. Seth Sunderdas & Sons 206, 2 nd Floor, 'A' Wing 36 Turner Road Building Near Tawa Restaurant, Bandra(W) Mumbai-400 050	बनाम / Vs.	DCIT-23(3) Room NO.1603, 4 th Floor Earnest House, Nariman Point Mumbai-400 021
स्थायीलेखासं./जीआइआरसं./PAN/GIR No. AAQFS-0744-K		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)
Assessee by	:	Assessee's application dated 27/01/2021
Revenue by	:	Shri T.S. Khalsa- Ld. DR
सुनवाई की तारीख/ Date of Hearing	:	01/02/2021
घोषणा की तारीख / Date of Pronouncement	:	01/02/2021

आदेश / O R D E R

Manoj Kumar Aggarwal (Accountant Member)

1. Aforesaid appeal by assessee for Assessment Year 2008-09 contest the order of learned first appellate authority on certain grounds of appeal.
2. The registry placed on record assessee's letter dated 27/01/2021 wherein it has been stated that the assessee has already opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VVS Scheme)*, 2020 for the year under

consideration. The Ld. DR submitted that the appeal may be dismissed.

3. In view of foregoing, the appeal stands dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.

4. The appeal stands dismissed as withdrawn.

Order pronounced on 01st February, 2021.

Sd/-
(Mahavir Singh)

उपाध्यक्ष / **Vice President**

मुंबई Mumbai; दिनांक Dated :01/02/2021

Sr.PS, Kasarla Thirumalesh

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.